

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

C I R C U L A R

Subject:- Demise of Shri Manish Yaduvanshi, Ld. ASJ (SC-RC)-01, West District, Tis Hazari Court Complex, Delhi.

With profound sorrow and grief, this is to inform that Shri Manish Yaduvanshi, Ld. ASJ (SC-RC)-01, West District, Tis Hazari Court Complex, Delhi, has left for his heavenly abode on 04.05.2025.

The cremation shall take place on 05.05.2025 (Monday) at 11:00 A.M. at Nigam Bodh Ghat, Delhi.

Sd/-

**(BHARAT AGGARWAL)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI**

No...../ACJ(Central)/2025

Dated, Delhi the 04.05.2025

Copy forwarded for necessary information and necessary action to:-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Ld. Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
8. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
9. All the Ld. ACJs of all Courts Complexes of Delhi with the request to circulate the same to the Judicial Officers of their respective districts
10. Protocol Branch (Central), Tis Hazari Court, Delhi with the request to bring this circular to the notice of former Ld. Judicial Officers through WhatsApp Group.
11. Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini, Saket, KKD Courts, Delhi.
12. R & I Branch for uploading on LAYERS/on Centralized website also.

Sd/-

**ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI**